

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 2438 of 2018

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

08/ 07.09.2021 On the request of Ms. Puja Kumari, learned counsel appearing for the respondent-CCL, by way of last indulgence, list this case after three weeks, to enable her to file counter-affidavit.

Let it be made clear that no further adjournments shall be granted for the same.

(Dr. S.N. Pathak, J.)

Kunal/-